

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

PHYSICAL HEARING

CORAM: JUSTICE TELAPROLU RAJANI – HON’BLE MEMBER (J)

CORAM: SHRI CHARAN SINGH - HON’BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 22.05.2023 AT 02:30 PM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	Company Petition IB/108/2023
NAME OF THE COMPANY	Punarnava Rasayan Pvt Ltd
NAME OF THE PETITIONER(S)	GPT Pharmaceuticals Pvt Ltd
NAME OF THE RESPONDENT(S)	Punarnava Rasayan Pvt Ltd
UNDER SECTION	7 of IBC

ORDER

Issue notice to the Respondents. Post on 06.07.2023.

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)

SL.No.13